

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr. Appeal (S.J.) No.719 of 2020**

Amresh Kumar Mehta  
@ Amresh Mehta ..... **Appellant**

**Versus**

The State of Jharkhand ..... **Respondent**

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**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

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For the Appellant : Mr. A. K. Chaturvedi, Advocate  
For the State : Mr. B. Shastri, A.P.P

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The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

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**03/Dated: 06<sup>th</sup> September, 2021**

1. As prayed for, by the learned counsel for the appellant, put up this case after two weeks.

**(Rajesh Kumar, J.)**

Chandan/-